

expansion joints provided, as per design, in the building which extend from the foundation to the full height of the building.

Hair cracks usually develop due to temperature variations during the year on the filler walls by the side of expansion joint but these hair cracks do not impair the strength of the structure which is reinforced cement concrete framed structure.

(c) The roof slabs are reinforced cement concrete 1:2:4 (1 cement : 2 Badarpur sand : 4 aggregate) of designed thickness and with designed reinforcement. The side walls inside the building are plastered with cement plaster 1:3 (1 cement : 3 Badarpur sand) $\frac{1}{2}$ " thickness with a finishing coat of Neru Plaster. The external walls are of $\frac{1}{2}$ " thick textured sand faced plaster in two coats—base coat 1:3 (1 cement : 3 Badarpur sand) and top coat 1:2 (1 cement : 2 Badarpur sand) finished to give a textured raised grain effect.

(d) The contract for the work was given to:—

(1) M/s. Tirath Ram for general building work and

(2) M/s Northern India Tiles Corporation for the crazy mosaic flooring on the terrace.

(e) Hair cracks usually appear due to severity of climate and variations in temperature.

(f) Hair cracks do not normally shake the confidence of any one. In any case, the hair cracks are immediately treated with cement mortar and lime putty.

(g) As there are no lapses as such, no action is called for.

Displaced Persons in Madhya Pradesh

370. Shri J. P. Jyotishi: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of displaced persons from East and West Pakistan resettled

in the different districts of the Madhya Pradesh so far;

(b) the number of families whose claims have been paid up so far;

(c) the amount paid in (i) cash and (ii) kind; and

(d) how many claims and of what amount are yet to be paid?

The Parliamentary Secretary to the Minister of Rehabilitation and Minority Affairs (Shri P. S. Naskar): (a) The number of displaced persons settled in the different districts of Madhya Pradesh is not readily available. The number of claimant displaced persons who have settled in Madhya Pradesh and have filed compensation applications is 26,277.

(b) Upto 30th September, 1957, payment has been made to 14,619 claimants.

(c) The break up of the amount paid upto 30th September, 1957 is as follows:—

(i) by cash .. Rs. 2,21,55,097/-

(ii) by transfer of Rs. 36,77,235/-

(iii) by adjustment of public dues. Rs. 1,15,27,818/-

(d) The number of claimants who have yet to be paid is 11,658. Approximate amount payable to them is Rs. 2,90,00,000/-.

Goan Recruits

371. Shri Shree Narayan Das: Will the Prime Minister be pleased to state:

(a) whether it is a fact that eleven Goan recruits, including a Portuguese soldier after having deserted their posts sought asylum in India in the month of September last; and

(b) if so, whether they have made any statement about the circumstances in which they did so?